

were delegated powers to sanction projects under the Sub-Mission Programme for which funds earmarked for water quality were to be utilized. 15% of ARWSP funds released to States were earmarked for tackling water quality problems, and 5% for taking up source sustainability measures like rainwater harvesting and water recharging. These measures, *inter-alia*, reduce contamination of ground water based drinking water sources. Fully covered States could utilize more funds for tackling water quality problems with the approval of Government of India. Tackling all water quality problems in a time-bound manner during 2005 to 2009 is one of the subcomponent of Bharat Nirman for safe drinking water supply. With effect from 1/4/2006, under the Revised Sub-Mission programme under ARWSP it has been decided to retain upto 20% of ARWSP funds at the Centre and release these funds only to State Governments having water quality problems. Priority has been accorded for tackling excess arsenic problems, as per this Programme.

Lack of sanitation in rural areas

†2393. SHRI AMIR ALAM KHAN: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) the average number of children and mothers dying each year in the country, for absence of facilities of safe drinking water, sanitation and toilets;

(b) the efforts being made by Government to check spread of diseases due to contaminated water and lack of facilities of toilets and sanitation;

(c) the works carried out by Government under potable water and rural toilets construction scheme and the success achieved thereunder State-wise/district-wise; and

(d) the proposed budget for the year 2006-07 and the amount spent on implementation of these schemes?

THE MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SHRIMATI SURYAKANTA PATIL): (a) and (b) Health is primarily a State subject and provision of medical relief for water borne diseases through primary and community health centres is looked after by the State Governments. The preventive measures taken by the local

†Original notice of the question was received in Hindi.

health authorities include provision of safe drinking water, improvement of personal and community hygiene, safe disposal of human excreta, undertaking appropriate health education, awareness programmes, surveillance and monitoring, distribution of chlorine tablets and ORS packets etc. The Government of India supplements the efforts of the State Governments/Union Territories by providing funds under the Accelerated Rural Water Supply Programme, Accelerated Urban Water Supply Programme, Total Sanitation Campaign, School Sanitation and Hygiene Education and Low Cost Sanitation Scheme for tackling quality related problems in respect of rural and urban drinking water supply. National Institute of Communicable Diseases, Delhi (NICD) provides technical support to the State Governments and undertake surveillance. Early detection and prevention and control of outbreaks of communicable diseases including water borne diseases.

(c) Revised sub-mission programme and Total Sanitation Campaign have been started with the aim to cover all habitations. State-wise work carried out under sub-mission and District-wise physical performance under total Sanitation Campaign (TSC) is given in Annexure [See Appendix 209, Annexure No. 6]

(d) Under revised sub-mission programme, a budget of Rs. 1040 crore has been allocated as Central share and an amount of Rs. 521.75 crore has been released for tackling water quality problems in 2006-07. Under Total Sanitation Campaign (TSC), budget provision for Rs. 800 crore has been kept for 2006-07 and an amount of Rs. 420.67 crore has been released.

Housing scheme for the BPL in Orissa

†2394. SHRI SURENDRA LATH: Will the Minister of RURAL DEVELOPMENT be pleased to state:

(a) whether there is any housing scheme, other than Indira Awas Yojana for the people living below the poverty line;

(b) if so, the per unit cost under this Scheme and the basis for selection of beneficiaries;

†Original notice of the question was received in Hindi.